

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-2130(ND)2019

COARM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
22.10.2019

NAME OF THE COMPANY: M/s. Dynacon Projects Pvt. Ltd. V/s. M/s.
Today Homes & Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

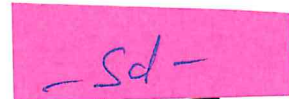
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Ms. Ishaan Chawla &
Ms. Leena Tuteja, Advocates

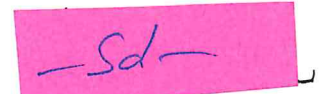
Present for the Respondent: Mr. Sumesh Dhawan, Ms. Vatsala Kak and
Ms. Apoorva Choudhary, Advocates

ORDER

Arguments heard. Reserved for orders.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)